

SCHEDULE - I
FORM 'A'
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
CHITRANSH COMBINES SATELLITE AND FILMS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	CHITRANSH COMBINES SATELLITE AND FILMS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/10/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, DELHI & HARYANA
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U32305DL2004PTC129855
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO-604, 6 TH FLOOR, NEW DELHI HOUSE, 27 BARAKHAMBA ROAD, NEW DELHI-110001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 TH SEPTEMBER, 2021
7.	NAME, REGISTRATION NUMBER, ADDRESS, E-MAIL AND TELEPHONE NUMBER OF THE LIQUIDATOR	ROMESH CHANDER SAWHNEY IBBI/IPA-001/IP-P00274/2017 2018/10518 FLAT 850, POCKET GH-13, PASCHIM VIHAR, NEW DELHI-110087 casawhney@yahoo.co.in 9810254477
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30 TH OCTOBER, 2021

Notice is hereby given that the Chitransh Combines Satellite and Films Private Limited has commenced voluntary liquidation on **30TH September, 2021**.

The stakeholders of Chitransh Combines Satellite and Films Private Limited are hereby called upon to submit a proof of their claims, on or before **30TH October, 2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



(Romesh Chander Sawhney)

Liquidator for Chitransh Combines Satellite and Films Private Limited
IBBI/IPA-001/IP-P00274/2017 2018/10518



Date: **1st October, 2021**

Place: **New Delhi**